

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1189
TO BE ANSWERED ON 24.07.2017**

DEATHS AT WORKSITES

1189. SHRI SANKAR PRASAD DATTA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether incidents of death/injury to the workers have been reported at various worksites in the country;**
- (b) if so, the details of industrial, mining and construction worksite deaths and injury reported during the last three years and the current year, State/UT-wise and industry-wise; and**
- (c) the preventive steps taken/being taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (c): Government of India has enacted a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational Safety, Health & Welfare issues of the workers employed in the factories registered under the Act. There are elaborate provisions pertaining to the health, safety, welfare provisions related to hazardous process, working hours, penal provisions etc. The Factories Act, 1948 and the State Factories Rules framed there under are enforced by the respective State/UTs for compliance to the safety, health and welfare provisions of the Act and Rules.

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The matters relating to safety, health and welfare of persons employed in the mines are dealt with under the Mines Act, 1952, Rules and Regulations made thereunder are enforced by the Directorate General of Mines Safety (DGMS) under Ministry of Labour & Employment.

To ensure that the mine workers are provided with adequate safety measures in the mines; officers of DGMS undertake inspections of mines. To prevent accidents in the mines the following steps are taken.

- Propagate safety awareness in mines, workers participation and sensitization in matters of safety and safety training programmes.**
- Introduction of Risk Assessment Techniques and preparation of safety management plan aimed at elimination of risks and to ensure safety of workmen and Introduction of standard operating procedures to avoid unsafe practices in mines.**
- Circulars are issued as guidelines for safe operations in identified thrust areas by DGMS.**

The Building and Other Constructions Workers' (Regulation of Employment and Conditions of Service) Act, 1996 regulates the employment and conditions of service of building and other construction workers and to provide the safety, health and welfare measures.

The details of incidents of deaths and injury of the workers in the mining sector, industrial and construction worksite are enclosed at Annexure-I, Annexure-II, Annexure-IIA and Annexure-III respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1189 FOR 24/07/2017 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES.

Details of deaths and injuries in Mines during 2014-2017* - State/UT-wise

State	Year	No. fatalities of	No. seriously injured of
Andhra Pradesh	2014	10	105
	2015	9	186
	2016	22	175
	2017	6	35
Assam	2014	2	5
	2015	1	6
	2016	5	3
	2017	0	1
Chhattisgarh	2014	8	37
	2015	9	30
	2016	6	21
	2017	2	6
Goa	2016	0	1
Gujarat	2014	1	2
	2015	5	19
	2016	1	7
	2017	1	6
Himachal Pradesh	2015	0	1

State	Year	No. fatalities	of	No. seriously injured	of
Haryana	2016	1		0	
Jharkhand	2014	22		33	
	2015	12		30	
	2016	53		21	
	2017	7		10	
Karnataka	2014	1		4	
	2015	3		6	
	2016	4		1	
	2017	0		1	
Kerala	2014	1		0	
	2015	0		1	
	2016	0		5	
	2017	0		1	
Madhya Pradesh	2014	12		22	
	2015	9		32	
	2016	15		28	
	2017	9		4	
Maharashtra	2014	9		27	
	2015	6		16	
	2016	6		17	
	2017	2		6	
Odisha	2014	2		21	
	2015	5		5	

State	Year	No. fatalities	of	No. seriously injured	of
	2016	3		5	
	2017	10		1	
Rajasthan	2014	17		17	
	2015	21		7	
	2016	5		4	
	2017	6		3	
Telangana	2014	4		135	
	2015	4		2	
	2016	2		4	
	2017	2		12	
Tamil Nadu	2014	6		4	
	2015	5		4	
	2016	8		7	
	2017	3		0	
Tripura	2014	0		1	
	2015	1		0	
Uttarakhand	2014	2		0	
	2016	1		0	
Uttar Pradesh	2014	6		1	
	2015	5		1	
	2016	4		6	
West Bengal	2014	4		40	
	2015	8		21	

State	Year	No. fatalities	of	No. of seriously injured
	2016	13		20
	2017	2		2
TOTAL	2014	107		454
	2015	103		367
	2016	149		325
	2017	50		88

Note: Data for the years 2016 and 2017 are provisional. Data for the year 2017 are upto 31.05.2017.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1189 FOR 24/07/2017 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES.

State wise details of Fatal and Non-fatal injuries occurred in the registered Factories under the Factories Act, 1948 for the year 2013,2014 and 2015

Sl. No	State/ Union Territory	2013		2014		2015	
		Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries
1	Andaman & Nicobar Islands	5	15	0	46
2	Andhra Pradesh	137	513	85	174	68	78
3	Assam	8	57	13	58	8	40
4	Bihar	4	156	12	251	10	188
5	Chandigarh	0	2	0	0	0	0
6	Chhattisgarh	92	380	101	71	74	54
7	Daman & Diu and Dadra & Nagar Haveli	12	57	21	47	12	58
8	Delhi	13	14	1	9	6	20
9	Goa	10	45	5	80	8	71
10	Gujarat	218	2285	240	1751	248	1534
11	Haryana	40	21	41	64	40	61
12	Himachal Pradesh	11	23	13	23	3	23
13	Jammu & Kashmir	3	18	0	14
14	Jharkhand	35	92	21	78	29	115
15	Karnataka	68	43	51	30
16	Kerala	27	68	24	234	20	326
17	Madhya Pradesh	48	465	59	334	44	438
18	Maharashtra	199	2013	187	1687	145	1471
19	Manipur	0	0	0	0
20	Meghalaya	3	3	1	1	1	1
21	Mizoram	0	0	0	0	0	0
22	Nagaland	0	0	0	0	1	0

23	Odisha	58	104	46	165	55	167
24	Puducherry	3	25	6	12	3	25
25	Punjab	29	103	12	97	21	100
26	Rajasthan	55	706	39	624	33	571
27	Tamil Nadu	109	415	105	291	87	327
28	Telangana	#	#	54	39	76	37
29	Tripura	2	4	2	6	4	3
30	Uttar Pradesh	129	71	45	47	39	57
31	Uttarakhand	11	48	7	47	21	21
32	West Bengal	96	19250	63	19180	38	13940
Total		1417	26963	1211	25403	1145	19816

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep and Sikkim.

(ii) P : Provisional

(iii) .. : Not Available

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories of States/ UTs.

ANNEXURE-IIA

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1189 FOR 24/07/2017 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES

Details of Fatal and Non Fatal Industrial Injuries among Workers Employed by important industries

Sl. No.	Industry	2009	2010	2011	2012	2013
		Total Injuries	Total Injuries	Total Injuries	Total Injuries	Total Injuries
1.	All Textiles	1326 (59)	2937 (83)	2921 (96)	1063 (44)	521 (66)
2.	Manufacture of Paper & paper products & printing, publishing & allied products	108 (21)	341 (28)	252 (49)	178 (22)	49 (14)
3.	Manufacture of Chemicals & Chemical products (Except Petroleum and coal products)	186 (35)	719 (140)	1605 (193)	562 (94)	197 (36)
4.	Manufacture of Non-metallic mineral products	291 (63)	534 (86)	331 (80)	154 (39)	287 (48)
5.	Basic metal and alloys Industries	1042 (189)	1367 (311)	930 (211)	503 (130)	274 (101)
6.	Manufacture of metal products & Parts (except machinery & transport equipment)	365 (19)	1152 (57)	767 (58)	300 (52)	57 (16)

7.	Manufacture of machinery, machine tools & parts tools (except electrical machinery)	317 (17)	622 (31)	534 (50)	293 (8)	13 (4)
8.	Manufacture of transport equipment and parts	422 (20)	456 (18)	400 (42)	236 (17)	84 (4)
9.	Electricity, Gas and Steam	167 (29)	220 (32)	250 (61)	311 (54)	112(47)
	Total of (Sl. No. 1 to 9 Industries)	4224 (452)	8348 (786)	7990 (840)	3600 (460)	1594 (336)

Note: (i) Figures in brackets indicate "Fatalities" and are included in the Total

(ii)* The figures for All Industries include the figures of other industries apart from above Industries shown.

Source: Data received from Labour Bureau through correspondence.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1189 FOR 24/07/2017 RAISED BY SHRI SANKAR PRASAD DATTA REGARDING DEATHS AT WORKSITES

State-wise Details of workers injured and died during three years and the current year (up to 30th June 2017) on construction sites in Central Sphere.

S. No	State	2014		2015		2016		2017 (up to 30th June 2017)	
		Workers injured	Workers Died	Workers Injured	Workers Died	Workers Injured	Workers Died	Workers Injured	Workers Died
1	Karnataka	-	02	-	02	-	04	01	01
2	Gujarat	-	01	-	03	-	17	-	01
3	Haryana, Punjab, J&K, HP	-	-	-	05	-	03	-	-
4	Uttar Pradesh	-	-	-	02	-	03	-	-
5	Andhra Pradesh	01	-	-	-	-	-	-	-
6	Kerala	01	04	-	19	04	11	-	01
7	Rajasthan	02	02	-	01	-	03	-	-
8	Tamilnadu	-	05	-	-	-	-	-	-
9	Bihar	-	01	-	02	-	-	-	-
10	West Bengal	-	01	-	02	-	-	-	-
11	Maharashtra	01	10	-	05	02	06	01	03
12	Madhya Pradesh	-	08	-	03	-	02	-	01
13	New Delhi	-	-	-	-	03	06	-	-
14	Assam	-	-	-	02	01	02	-	-

15	Odisha	-	-	-	-	01	01	-	-
16	Jharkhand	-	02	-	01	-	-	-	-
17	Chhattisgarh	-	-	-	02	-	-	-	-
	Total	05	36	-	49	11	58	02	07

Source: Chief Labour Commissioner (Central)
